

**GOVERNMENT OF INDIA**  
**MINISTRY OF CHEMICALS AND FERTILIZERS**  
**RAJYA SABHA**  
**QUESTION NO 12.11.2010**  
**ANSWERED ON**  
**MRP AND OPEN MARKET SALE OF UREA .**

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Smt. Viplove Thakur

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :-

- (a) whether Government has decided to increase Maximum Retail Price of Urea by 10 per cent;
- (b) if so, reasons therefor;
- (c) whether Government considers to permit open market sale of 50 per cent urea and to keep 50 per cent urea under controlled sale in interest of farming community;
- (d) if so, details thereof;
- (e) whether Government has constituted an Empowered Committee of Secretaries to suggest measures for reviving sick/closed urea plants in the country;
- (f) if so, whether the said committee has submitted its report/recommendations to the Government; and (g) if so, the details thereof along with steps Government has taken thereon

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(SHRI SRIKANT KUMAR JENA)

(a) & (b): Yes Sir. Maximum Retail Prices of subsidised fertilizers were last fixed during March, 2002 and the international prices were doubled since then.

(c) & (d): The prices beyond NPS-III (New Pricing Scheme) including all options are under consideration of Government.

(e) & (f): Yes Sir. The recommendations of Empowered Committee of Secretaries are under consideration of Government.